

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-118/2016
in
OA-2453/2015**

New Delhi this the 03rd day of March, 2016.

**Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

1. Shri Vidya Nand,
Aged about 46 years,
S/o Shri Shyam Singh,
R/o 24/269, Old Prem Nagar,
New Delhi.
(Working as casual labour (Temporary Status))

2. Ashok Kumar Manjhi,
Aged about 46 years,
S/o Shri Moti Lal Manjhi,
R/o 27/9, Sector-1,
Molar Band Road, New Delhi.
(Working as casual labour (Temporary Status))

3. Satinder Manjhi,
Aged about 42 years,
S/o Shri Sita Ram Manjhi,
R/o O-537, Sewa Nagar,
New Delhi.
(Working as casual labour (Temporary Status))

4. Dular Chand Prasad,
Aged about 44 years,
S/o Shri Nagen Prasad,
R/o P-528, Sewa Nagar,
New Delhi.
(Working as casual labour (Temporary Status))

5. Chaman Lal,
Aged about 47 years,
S/o Late Ram Phal,
R/o 5/11, Friends Enclave,
Sector-5, Sultan Puri,
New Delhi.
(Working as casual labour (Temporary Status))

6. Bhagat Singh,
Aged about 44 years,
S/o Shri Deep Chand,
R/o Village Madhwali,
Post Tigaon, Faridabad,
Haryana.
(Working as casual labour (Temporary Status))
7. Lal Chand,
Aged about 43 years,
S/o Late Puran Lal,
R/o D-290, Netaji Nagar,
New Delhi.
(Working as casual labour (Temporary Status))
8. Anil Kumar,
Aged about 47 years,
S/o Late B.N.Singh,
R/o 417, Sunlight Colony No.1,
New Delhi.
(Working as casual labour (Temporary Status))
9. Sunder Singh Rana,
Aged about 43 years,
S/o Late K.S.Rana,
R/o F-1944, Netaji Nagar,
New Delhi.
(Working as casual labour (Temporary Status))
10. Shyam Lal,
Aged about 46 years,
S/o Late Musdde Lal,
R/o 1/2, 948, Gali No.15,
Sangam Vihar, New Delhi.
(Working as casual labour (Temporary Status))
11. Vinod Kumar,
Aged about 42 years,
S/o Shri Jai Pal Singh,
R/o H.No.265, Gali No.11,
Ajit Nagar, Sheelam Pur,
New Delhi.
(Working as casual labour (Temporary Status))

12. Suresh Ram,
 Aged about 54 years,
 S/o Shri Chhaju Ram,
 R/o 184, Block-C, 11,
 Kodhi Road, new Delhi.
 (Working as casual labour (Temporary Status)

13. Tek Singh,
 Aged about 52 years,
 S/o Shri Bidha Ram,
 R/o A-211, Gali No.2,
 North Vinod Nagar, Delhi.
 (Working as casual labour (Temporary Status)

14. Braham Pal,
 Aged about 45 years,
 S/o Late Hukam Chand,
 R/o H.305, Sewa Nagar,
 New Delhi.
 (Working as casual labour (Temporary Status)

15. Sudesh Kumar,
 Aged about 46 years,
 S/o Late Chander Bhan,
 R/o E-23, East Gukul Puri,
 Delhi.
 (Working as casual labour (Temporary Status)
 (By Advocate: Shri S.K.Gupta)

Petitioners

Versus

1. Sh. Sanjay Kothari,
 Secretary,
 Department of Personnel & Training,
 Ministry of Personnel, Pension & Public Grievance,
 North Block, New Delhi.

2. Sh. Ashim Khurana,
 Chairman,
 Staff Selection Commission,
 Lodhi Road,
 New Delhi – 110 003
 Respondents

Respondents

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

Heard the learned counsel for the petitioners.

2. When this matter is taken up for hearing, learned counsel for the petitioners submits that since the respondents have complied with the order of this Tribunal, he is not pressing the CP. Accordingly, the same is closed as being not pressed. Notices issued to the respondents are discharged. No costs.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)

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